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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/50/2016
NAME OF THE PETITIONER(S) : P. Shanmugam
NAME OF THE RESPONDENT(S) : Coimbatore City Infra Projects Private Ltd and 10 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	T. V. P. Saivili Pr Hari Shankarani	Counsel for Petitioner	T. V. P. Saivili
2.	R. Parthasarathy G K. Chandrasekaran	Counsel for R6 to 10	K. Chandrasekaran
3.	H. KARTHIK SESHADRI N. P. N. KUMAR V. Hari Kumar	Counsel for R4, 5 & 11	H. KARTHIK SESHADRI
4.	K. KOWTHAM KUMAR FOR GIBI VISHNU	Counsel for R3	K. KOWTHAM KUMAR

ORDER

Counsel for petitioner present. Counsels representing R3, R4, R5 & R11 and R6 to R10 are present. Notice to R2 not served and returned and in the circumstances counsel for petitioner is directed to serve notice on R2 by way of publication in newspapers in the principal vernacular language and one in English having wider circulation in the district in which the office of the company is situated and where R2 is ordinarily residing and file an affidavit by the next date of hearing. Counsel for respondents submitted that the very identify of the petitioner is doubtful regarding filing of the CP. Counsel for the petitioner is directed to bring the petitioner on the next date of hearing alongwith proof of identity. The matter is posted for final hearing. Put up on 10.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)